# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS

### LOK SABHA

# **UNSTARRED QUESTION NO.674**

TO BE ANSWERED ON 16<sup>th</sup> SEPTEMBER, 2020

#### LOSS OF LIFE IN ARMY

#### 674. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the number and the details of army personnel who have lost their lives on duty since 2014, and the compensation paid to their families; and
- (b) the number of soldiers lost in conflicts with neighbouring countries, including China and Pakistan, country wise, since 2014?

## A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) (i) Details of Battle Casualties (Fatal) of Army Personnel since 2014 are as under:

S. No.	Year	No. of Casualties
(aa)	2014	78
(ab)	2015	109
(ac)	2016	133
(ad)	2017	137
(ae)	2018	117
(af)	2019	107
(ag)	2020 (till 14.09.2020)	57
Total		738

Note: The ibid figures are exclusive of casualties under process for classification.

(ii) The details of compensation paid to Next of Kin (NoK) are as per Annexure attached.

(b) Details of Battle Casualties (Fatal) of Army Personnel which occurred during conflicts with neighbouring countries, including China and Pakistan since 2014 are as under:

Fatal Battle Casualties during Border Skirmish with China

S. No.	Year	No. of Casualties
(aa)	2014	-
(ab)	2015	-
(ac)	2016	-
(ad)	2017	-
(ae)	2018	-
(af)	2019	-
(ag)	2020 (till 14.09.2020)	20
Total		20

Fatal Battle Casualties during Cease Fire Violations by Pakistan

S. No.	Year	No. of Casualties
(aa)	2014	-
(ab)	2015	04
(ac)	2016	07
(ad)	2017	23
(ae)	2018	19
(af)	2019	13
(ag)	2020 (till 14.09.2020)	09
Total		75

#### Note:

- (i) The ibid figures are exclusive of casualties under process for classification
- (ii) No Fatal Battle Casualties occurred with neighbouring countries except ibid figures

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# ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 674 FOR ANSWER ON 16.09.2020 REGARDING 'LOSS OF LIFE IN ARMY'.

# DETAILS OF MONETARY BENEFITS/ENTITLEMENTS TO THE NOK OF BATTLE CASUALTY (FATAL)

#### 1. Compensation/Pension/Terminal Dues paid by the Govt.

(a) <u>Liberalized family pension (LFP)</u>. As applicable to Battle Casualty that is equal to emoluments last drawn by the deceased individual.

#### (b) Ex-gratia lump sum compensation from Central Government:-

- (i) Death occurring due to accidents in the course of duties. 25.00 Lakhs.
- (ii) Death in the course of duties attributable to acts of violence by terrorists, etc. Rs. 25.00 Lakhs.
- (iii) Death occurring during enemy action in war or border skirmishes or in action against militants, terrorist, etc- Rs. 35.00 Lakhs.
- (iv) Death occurring while on duty in the specified high altitude, inaccessible border posts etc on account of natural disasters, extreme weather conditions. Rs. 35.00 Lakhs.
- (v) Death occurring during enemy action in international war or war like engagements which are specially notified. Rs. 45.00 Lakhs.
- (c) <u>Death-cum-Retirement gratuity (DCRG)</u>. Based on length of service rendered and emoluments last drawn by the deceased individual.
- (d) Disability/war injury element of pension released by PCDA (P) Allahabad, as applicable.
- 2. <u>Compensation/Pension/Terminal Dues (Ex-Gratia) paid by the State Govt.</u> As applicable. Rates vary from State to State.

#### 3. Other Benefits by the Govt.

- (a) <u>Compassionate Appointment to the NOK</u>. As per eligibility and qualification of NOK of BC through respective Line Dtes (as per Govt Scheme)
- (b) <u>Education Concessions</u>. Full reimbursement of tuition fee. Also ful reimbursement of hostel charges for those studying in boarding schools and colleges.
- (c) <u>Fare and Rail Travel Concession</u>. 75% concession on base fare by Indian Air Lines and for travel by Second Class Sleeper by train.

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